

GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO.197**  
ANSWERED ON – 05/12/2023

**SPECIAL CAMPAIGN 3.0**

197 SHRI NARHARI AMIN:  
Dr.SIKANDER KUMAR:

Will the Minister of Corporate Affairs be pleased to state :

- (a) the details of the month-long Special Campaign 3.0 undertaken by the Ministry in October, 2023;
- (b) the details of the number of pending matters disposed during the Special Campaign 3.0 by the Ministry; and
- (c) the impact of the cleanliness drive and the future plans of the Ministry to reduce the physical materials and shifting to 100 per cent digital documentation, if any?

**ANSWER**

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING; AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

(RAO INDERJIT SINGH)

(a): The Ministry of Corporate Affairs conducted the Special Campaign 3.0 as per the directions from the Department of Administrative Reforms and Grievances (DARPG) issued to all the Ministries. During the implementation phase from 2<sup>nd</sup> October to 31<sup>st</sup> October 2023, the Headquarters of the Ministry in Shastri Bhawan as well as the Regional Offices like O/o Regional Directors, Registrar of Companies & Officials Liquidators and all Offices & Organisations under the purview of Ministry of Corporate Affairs actively participated in Special Campaign 3.0 to dispose of all the pending matters as per the parameters identified during the preparatory phase including cleanliness campaign. Progress of the campaign was uploaded on the regular basis on the portal of DARPG and social media through tweets and Press Release.

(b): In synergy with the guidelines given by the DARPG in the weekly meetings, the Ministry disposed of all the identified pending matters such as 01 PMO reference; 05 VIP references; 01 Inter Ministerial Consultation (IMC) reference and 374 public grievances pending as on 30.09.2023.

(c): The Cleanliness drive resulted in freeing of 1135 sq. ft. of the area by disposing the unusable items and non-serviceable vehicles. The disposal of scrap items generated a revenue of Rs. 3.58 lakhs (approx.). The walls, pillars and corridors were decorated with paintings, pots and small plants making the offices cleaner and greener as a complimentary step towards Swachh Bharat. Towards digital documentation, all papers/documents filed by Corporates under Companies Act, 2013 and LLP Act, 2018 are prescribed in paperless mode electronically through MCA21 portal of the Ministry.

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